

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 111  
Cont. A No. 01/425/JPR/2021  
Under Section 425 of IBC, 2016

**In the matter of:**

M/s Packwell (India) Pvt. Ltd. .... Applicant

Versus

M/s Emgee Cables and Communications Ltd. ...Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER

**Present Through Video Conferencing: -**

For the Applicant : None-appeared

For the Respondent : None-appeared

**ORDER**

Due to ongoing strike of Advocates in Jaipur, Advocates are not appearing before this Adjudicating Authority. In the interest of justice, list the matter on 05.04.2023.



(Prasanta Kumar Mohanty)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

March 14, 2023